

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 96 & 130 of 2013**

**Dated : 10<sup>th</sup> January, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 96 of 2013**

**Amman – Try Sponge & Power Pvt. Ltd. ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

**Appeal No. 130 of 2013**

**Andhra Pradesh Ferro Alloys Producers Association ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Shridhar Prabhu  
Mr. Anantha Narayan M.G.**

**Counsel for the Respondent (s): Mr. P. Shiva Rao for R-1**

**ORDER**

We have heard the learned counsel for the parties for some time. Written Submissions have already been filed by both the parties. Mr. Shiva Rao, the learned counsel for the Respondent No.1 wants to file

additional Written Submissions. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for further hearing on **03.02.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*ts/vt*